

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2889
ANSWERED ON:13.03.2015
OUTFLOW OF ROYALTY PAYMENTS
Jayadevan Shri C. N.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the outflow on account of royalty, fees for technology transfer and use of brand names and its percentage vis-a-vis the FDI inflow during each of the last three years and the current year;
- (b) whether the Government propose to reintroduce restrictions on royalty payments for preventing excessive outflow of foreign exchange; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a): The details of the outflow on account of royalty, fees for technology transfer and use of brand names and its percentage vis-a-vis the FDI inflow during each of the last three years and the current year are as under:

(US\$ Billion)

Financial Year	Payments	Gross FDI inflows in India	% of Gross FDI inflows
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2011-2012	3.2	46.6	6.9
2012-2013	4.2	34.3	12.2
2013-2014	4.0	36.0	11.1
2014-2015	2.3	21.5	10.7

(upto September'2014)

(b)&(c): No Madam, the Government has not proposed to re-introduce restrictions on royalty payments for preventing excessive outflow of foreign exchange.